National Company Law Tribunal

Allahabad Bench

CP NO. 32/ALD/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017

NAME OF THE COMPANY: M/S (98 PO Electronic Ltd8 Bakers Agrifonds

PV+ L+d

SECTION OF THE COMPANIES ACT: U/S 391/394 of companies act of 1956

SI. NO.

Name

Designation

Representation

1.03 Najamuz Zamantha Broxy of Applicant Ly.

2. M. n. Boards or Aud Roland Cosh

CP NO.32/ALD/2016

Sh. Najam Uz Zaman Khan, proxy on behalf of Sh. Siddharth Singhal the petitioner counsel. Sh. M.K. Bagri, OL for the Central Government. In this matter, the affidavit of RD is not yet filed, despite last opportunity is granted for filing the same and this court has observed that the matter would be proceeded for hearing of the OL in the matter. Today, the OL seeks one more opportunity in the interest of the Government to file its affidavit of RD.

Keeping in view of this, further 10 days' time is granted for filing the affidavit of RD by serving advance copy to the petitioner counsel. Hence, the time is granted.

The matter be listed on 22nd August, 2017.

Dated:03.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash